

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Transfer Petition(s) (Civil) No(s). 1625/2015

KULJEET KAUR

Petitioner(s)

VERSUS

KHEM SINGH CHAWLA

Respondent(s)

(with appln. (s) for ad-interim ex-parte stay and office report)

Date : 09/01/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Manju Jetley, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Despite last opportunity having been granted, fresh steps for effecting service on the sole respondent have not been taken, as such, let the matter be placed before the Hon'ble Judge in Chambers for further directions.

(PAWAN DEV KOTWAL)  
Registrar